

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
**CONTEMPT PETITION NO.060/00100/2019
ORIGINAL APPLICATION NO.060/00491/2019
Chandigarh, this the 28th day of August, 2019**

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

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1. Krishan Chander, age 53 years, son of Shri Prabha Ram, resident of village Dubheta, Post Moi Majri, Tehsil and District Sonipat, Pin code – 131021 (Driver, Group C)
2. Ramesh Kumar, age 56 years, son of Shri Dharam Singh, resident of House No. 262, village Hullahari, Tehsil and District Sonipat, Pin Code – 131021 (Ground Man, Group D)
3. Avnish Kumar, age 36 years, son of Late Shri Ram Swarup, resident of village and Post Office Harchandpur, District Auriya, Uttar Pradesh, Pin Code – 206250 (Ground Man Group D)
4. Neeraj Vats, age 43 years, son of Shri Uma Shankar, resident of House No. 612, Village and Post Office Jaunti, Delhi- 110081 (Physiotherapist, Group C)
5. Deepak Kumar, age 28 years, son of Shri Fateh Singh, resident of V.P.O. Sohati, Teshil Kharkhoda, District Sonipat, Pin Code – 131021 (Ground Man Group D).
6. Mitesh Kumar, age 43 years, son of Shri Raj Singh, resident of Village Aurangabad, Post Office Dhakoli, Tehsil and District Sonipat, Pin Code – 131021 (Ground Man Group D).
7. Subhash Chand, age 35 years, son of Shri Mahipal Singh, resident of Indra Colony, Liwaspur, Tehsil and District Sonipat, Pin Code – 131021 (Ground Man, Group D)
8. Umesh Kumar, age 44 years, son of Shri Late Shri Bhuvneshwar Singh, resident of Sports Authority of India, Northern Regional Centre, Bahalgarh, Sonipat, Pin Code – 131021 (Ground Man, Group D).
9. Ravish Kumar, age 44 years, son of Shri Sukhbir Singh, resident of Sports Authority of India, Northern Regional Centre, Bahalgarh, Sonipat, Pin Code – 131021 (Watchman, Group D)
10. Ravinder, age 31 years, son of Shri Ranbir Singh, resident of VPO Barwasni, Tehsil and District Sonipat, Pin Code – 131021 (Clerk/LDC, Group C)

....Petitioners

(Present: Mr. Randeep Singh, Advocate)

Versus

1. Neelam Kapoor, Director General, Sports Authority of India, Jawar Lal Nehru Stadium complex, East Gate, Lodhi Road, New Delhi – 110003.
2. Lalita Sharma, Director Incharge, Sports Authority of India, Northern Regional Centre, Sonipat – 131021.

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Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. At the very outset, learned counsel prays that the petitioners be allowed to withdraw this C.P.
2. Ordered accordingly. MA No. 060/00145/2019 also stands disposed of as such.

**(SANJEEV KAUSHIK)
MEMBER (J)
Dated: 28.08.2019**

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